

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 146/Chd/Hry/2017

In the matter of:

M/s Saraswati Packing Industries Pvt.Ltd.
Plot No.17, Road No.8, DLF City Phase-I,
GURUGRAM-122002.

...Petitioner/Applicant-company

Present: Mr.Pawan Kumar, Advocate for applicant-company.
Dr.Raj Singh, Registrar of Companies, Punjab, Chandigarh
and Himachal Pradesh.

Compliance affidavit has been filed with the documents. The Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh who is present seeks time to have instructions from his counterpart i.e. Registrar of Companies, NCT of Delhi and Haryana. It is stated by learned counsel for petitioner that along with the affidavit filed today, copies of documents and track reports of the post offices in proof of delivery of the notices have also been filed. Registry to check and make a detailed report about the service to various authorities and publication of notices in terms of the order dated 29.5.2017. Copy of the petition be supplied to Registrar of Companies present.

List the matter on 01.11.2017 for awaiting response and for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

October 03, 2017
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